

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

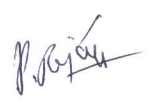
PETITION NUMBER : TCP/129/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others

UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	CIBI VISHNO ANANTHA M	Counsel for Petitioner	
2.	H. Karthik Sashadri P. Raji	Counsel for Respondents	

ORDER

Counsels for both the parties present. Counsel for the respondent stated that he is not filing sur rejoinder and the matter be posted for final hearing. At request time extended for final hearing. Put up on 02.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)